

**Advantages to Employees Serving in
Nationalised Banks**

7612. SHRI SHRI CHAND GOYAL : Will the Minister of FINANCE be pleased to state the advantages which have accrued to the Bank employees serving in the fourteen banks recently nationalised ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): The following advantages are likely to accrue to the bank employees serving in nationalised banks :—

1. Employees will have greater opportunities of advancement arising out of expansion of the activities of the banks through the opening of new branches and diversification.
2. They will also have a greater sense of security and impartiality and fair treatment from the management.
3. As employees will be represented on the Boards of nationalised banks to be constituted under section 9 (3) of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970, they will have a sense of direct participation in the several facets of nation building programmes, in all of which the nationalised banks have a vital role to play. This will also lead to greater job satisfaction.

**Provision of Additional Fans in Type III
Quarters in Government Colonies**

7613. SHRI RAMESH CHANDRA VYAS : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Government have already passed order that electric fans should be installed in both the living rooms in type III quarters in Government colonies;

(b) the date on which the relevant orders were issued ;

(c) whether electric fans have since been fitted in type III quarters of the Minto Road Area ;

(d) if not, the reasons therefor ; and

(e) whether in view of the impending summer season, Government would take steps to ensure that the fans are provided in all the type III quarters in Minto road Area without further delay ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING ; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes, Sir.

(b) Orders in respect of new colonies were issued in July, 1965 and in respect of the old colonies in March, 1969.

(c) No additional fan has been fixed in the second living room of the type III quarters in the Minto road area.

(d) and (e). As the quarters in the Minto Road are proposed to be demolished on account of re-development scheme, additional ceiling fans have not been provided.

**Opening of New Oil Bearing Structure in
Gujarat by ONGC**

7514. SHRI MUHAMMED SHERIEF: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether recently the Oil and Natural Gas Commission opened a new possible oil bearing structure in Gujarat and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b). Of the several structures recently drilled in Gujarat, one structure called Subhasan structure, which was drilled about a year ago, encountered oil. Further drilling is being undertaken to evaluate the oil potential of this structures.